

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.12.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1050 of 2021	Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd.	Ashish Prasad	Mahesh Agarwal
2.	Comp. App. (AT) (Ins) No. 1055 of 2021 (With Defects)	Gundeeep Gurdeep Singh Sood Vs. Ramchandra Dallaram Choudhary Resolution Professional of Kromme Glass Ltd. & Ors.	Charu Sachdev	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Karan Kohli Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
4.	Comp. App. (AT) (Ins) No. 936 of 2021	Essjay Ericsson Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan

For Hearing

5.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal
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By order of Hon'ble Chairperson
-sd/-
Registrar